CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

27.07.2012

CP 25/2012 (OA No. 432/2011)

Mr. C.B. Sharma, Counsel for applicant.

Mr. Mukesh Agarwal, Counsel for respondents.

Learned counsel for the respondent contemner submitted a copy of the order dated 25.07.2012 by which the order of this Tribunal dated 09.02.2012 passed in OA No. 432/2011 has been fully complied with and same is not disputed by the learned counsel for the applicant. The copy of the order dated 25.07.2012 is taken on record.

In view of the order dated 25.07.2012, the present Contempt Petition stands dismissed. Notices issued to the respondents are hereby discharged.

(Anil Kumar)

Anil Kema

Member (A)

14.55 Call (Justice K.S.Rathore) Member (J)

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